COUNCIL OF STATES

Oral Answers

Monday, 26th April 1954

The Council met at a quarter past eight of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

REQUIREMENT OF AMMONIUM SULPHATE

*460. SHRI M. VALIULLA: the Minister for FOOD AND AGRICUL-TURE be pleased to state the estimated requirement of ammonium phate for the year 1954?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): About 650,000 tons.

SHRI M. VALIULLA: What was the quantity of ammonium sulphate consumed in the year 1953?

SHRI M. V. KRISHNAPPA: In 1953 there was a consumption of 4,22,668 tons.

SHRI M. VALIULLA: What was the production in India in 1953?

SHRI M. V. KRISHNAPPA: There was a production of 2,65,704 tons at Alwaye produced S.ndri factory; 27,520 tons and as by-products about 26,000 tons; Mysore factory 2,219 tons, Altogether about 3,21,443 tons.

SHRI M. VALIULLA: Is it not a fact that we also imported a good deal of ammonium sulphate under various agreements from America?

SHRI M. V. KRISHNAPPA: this year. Last year we imported it, but this year we are not importing any ammonium sulphate.

SHRI M. VALIULLA: Is it not a fact that an agreement was entered into with the U.S.A. for the import of fertilizer, under an agreement signed in February, 1954 for importing 5.000 to 10.000 tons of fertilizers? 15 C.S.D.

SHRI M. V. KRISHNAPPA: That is fertilizer and not ammonium sulphate. The question is about ammonium sulphate. We are importing nitrate for experimental purposes, about five to six thousand tons.

SHRI M. VALIULLA: If you import this nitrate, will not your ammonium sulphate be used to a less extent. because it is more economical to use nitrates?

SHRI M. V. KRISHNAPPA: This nitrate is for experimental purposes, for we are not producing nitrates in this country.

FOOD CONTROL AND FOOD RESERVE

*461. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICUL-TURE be pleased to state:

- (a) the number of-
 - (i) States, and
 - (ii) cities,

in which food control is still continuing;

- (b) the quantity of wheat and rice held by Government in reserve at present; and
- (c) the names of the States in which these stocks have been kept?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. Krishnappa): (a) Although a number of important relaxations in the control of foodgrains have already been made, some sort of control, particularly on the movement of rice, is in force in practically all the States.

The position about different foodgrains is briefly as follows:-

Coarse grains and gram have been completely decontrolled except export of coarse grains from Madhya Bharat, Saurashtra, Amreli district of Bombay and 11 districts of U. P. is not permissible.

Wheat has also been completely decontrolled except that restrictions on